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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8132/2014

VIKRAMJEET SINGH MANN

..... Petitioner

Through: None.

versus

UNIVERSITY GRANTS COMMISSION & ORS Respondents

Through: Mr.Manoj Ranjan Sinha and Mr.Asif,

Advocates for R-1 & 3.

Mr. Naginder Benipal, Senior Panel Counsel for

UOI/R-2.

Mr.Aly Mirza, Advocate for R-4.

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER 01 02 2023

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- 1. None appears on behalf of the petitioner even in second call.
- 2. In view of the above, the instant petition is dismissed for the want of prosecution.

PURUSHAINDRA KUMAR KAURAV, J

FEBRUARY 1, 2023/MJ